

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3381
ANSWERED ON:16.03.2011
SCRAPPING OF TENDER BY BSNL
Balram Shri P.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Bharat Sanchar Nigam Limited (BSNL) has scrapped some tenders;
- (b) if so, the details thereof during the last three years and the current year and the reasons therefor, State-wise including Andhra Pradesh; and
- (c) the action taken by the Government to execute the work for which the tenders have been scrapped?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

(a) Yes, Madam.

(b) Details of the tenders scrapped/cancelled by BSNL during the last three years and the current year, State-wise including Andhra Pradesh are as under:

Sl.No. Name of Circle No. of Tender scrapped/cancelled
2010-11 2009-10 2008-09 2007-08

1	BSNL, New Delhi	4	5	1	2
2	Chennai Telephones	1	1	1	Nil
3	Kerala	1	Nil	1	Nil
4	Karnataka	2	Nil	Nil	NIL
5	North East Task Force	Nil	1	Nil	Nil
6	Bihar	Nil	Nil	Nil	1
7	Telecom store Kolkata	Nil	2	Nil	Nil
8	STP Chennai	1	1	1	1
9	Punjab	1	3	2	1
10	Maharashtra	Nil	1	Nil	Nil
11	WTP Mumbai	Nil	Nil	Nil	Nil
12	WTR Mumbai	Nil	Nil	Nil	1
13	Uttarakhand	Nil	1	1	1
14	Chhattisgarh	Nil	Nil	Nil	1
15	Jharkhand	2	1	Nil	1
16	Andhra Pradesh	Nil	Nil	Nil	4
17	Madhya Pradesh	1	1	Nil	2
18	Rajasthan	Nil	1	Nil	Nil
19	Gujarat	1	2	Nil	1
20	Haryana	1	Nil	Nil	Nil
21	West Bengal	1	Nil	Nil	Nil
22	UP (East)	2	2	3	2
23	Bihar	2	Nil	1	Nil
24	Kolkata	8	7	4	4
25	Quality Assurance	Nil	3	1	Nil

Some of the reasons for scrapping/cancellation of the tenders are as follows:

- (i) Revised Eligibility and re-floating of tender for better competition.
- (ii) Non Compliance of Technical condition.
- (iii) Poor response from bidders.
- (iv) No bids Received

(v) Bidders did not participate due to lesser quantity.

(vi) Due to high quoted rates.

(vii) Due to divergence of store from other circles.

(viii) Non-submission of performance bank guarantee by L1 bidder.

(c) Following actions have been taken by BSNL to execute the work for which tenders have been scrapped:

(i) The shortcomings noted are taken into account while reframing new tenders.

(ii) In some cases, stores/equipments diverted from other circles.